

**Shri Manubhai Shah:** Interim report only gives the survey potentialities. In every report that a particular party makes they submit that also to the Government so that, if any action is to be taken in the mean time, we can take them into consideration. When the final report is made then, and then only, we can make it, and then only, we can comprehensively consider all the recommendation.

#### Arrest of Chinese

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 \*1184. { **Shri Radha Mohan Singh:**  
**Shri Koratkar:**  
**Shri Aurobindo Ghosal:**  
**Shri D. C. Sharma:**

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Government of the People Republic of China have lodged a protest with the Government of India against the arrest and deportation of two Chinese nationals formerly residing in Calcutta; and

(b) if so, what was the reply given to this protest?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) Yes,

(b) They have been informed that since the two Chinese nationals had failed to comply with the orders passed on them to leave India within a stipulated period and in view of their undesirable activities, it was considered necessary to compel them to leave the country.

**Shri D. C. Sharma:** May I know whether a protest has been lodged against the deportation of only two of these Chinese nationals or whether a protest has been lodged against the deportation of other Chinese nationals also?

**Shri Sadath Ali Khan:** Specially against the deportation of these two Chinese nationals there was a note of protest alleging that we treated them inhumanly.

**श्री रघुनाथ सिंह :** मैं यह जानना चाहता हूँ कि जिन चीनीयों को नाथूला पास के उस पार भेज दिया गया, उन के साथ अच्छा स्त्रूल किया गया या नहीं और क्या उस की इतिला चाइनीज एम्बेसी को दी गई या नहीं ।

**श्री सादत अली खान :** उन लोगों के साथ निहायत अच्छा स्त्रूल किया गया । गैर - शहरियों के साथ स्त्रूल करने का जो हमारा पुराना तरीका है, वैसा ही स्त्रूल किया गया । उन को गरम कपड़े दिये गये और उन के खाने का बन्दोबस्त किय गया । एम्बेसी को यह बात ४५ घंटे पहले कहला दी गई कि वे भेजे जा रहे हैं और अगर वे उन का स्वागत करना चाहें, तो शौक से करें ।

**Shri Inder J. Malhotra:** What was the undesirable activity in which they were involved?

**Shri Sadath Ali Khan:** It is of a political nature.

**श्री ब्रज राज सिंह :** क्या सरकार का ध्यान इस समाचार की ओर दिलाया गया है कि चीन से एक बहुत ही तजुर्बकार हिन्दुस्तानी डाक्टर को अभी बाहर निकाला जा रहा है और यदि सरकार का ध्यान इस ओर गया है तो क्या यह कार्रवाई इन चीनीयों के खिलाफ की गई कार्रवाई के बदले के स्वरूप है ?

**उपाध्यक्ष महोदय :** यह बात तो उन प्रोटेस्ट के बारे में है जो कि चीन की तरफ से किया गया था ।

**Shri Braj Raj Singh:** "Arrest of the Chinese"—that is the heading of the question.

**Mr. Deputy-Speaker:** The heading alone is not to be seen.

**Shri Tangamani:** May I know whether any more Chinese have been deported—other than these two?

**Shri Sadath Ali Khan:** Seventy Chinese nationals have been served with notices, I believe ten of them

have left, and a few others are packing up to go.

**Shri Indrajit Gupta:** May I know whether any representation was received from, or on behalf of, the Manager of the Bank of China in Calcutta, whose case was widely reported in the Press and who was arrested, released and rearrested and finally discharged by the Chief Presidency Magistrate?

**Shri Sadath Ali Khan:** I will require notice of that question.

**Shri D. C. Sharma:** The Parliamentary Secretary stated that it was alleged that inhuman treatment was meted out to these Chinese. May I know the nature of the inhuman treatment that has been alleged?

**Shri Sadath Ali Khan:** The inhuman treatment alleged? We supplied them with food, warm clothing and left them on the other side.

श्री म० सा० द्विवेदी : आज के प्रसंग से मालूम हुआ है कि जो चीनी हमारी सीमा के अन्दर पकड़े गये थे उन्होंने बताया है कि चीन के लोगों ने उनके साथ इतना दुर्व्यवहार किया कि उन्होंने भागना उचित समझा। क्या इस समाचार में कोई सच्चाई है ?

श्री सादत अली खान : यह समाचार मैं ने नहीं देखा है।

**Shri D. C. Sharma:** The Parliamentary Secretary said that ten Chinese have been deported already and about sixty have been served with notices. Will the Chinese Government accept the allegations against all those Chinese, because it has lodged protest only in the case of two?

**Shri Sadath Ali Khan:** They have only raised the issue of these two specific cases. In the other cases, we received representation from the Chinese authorities saying that the quit notices were unwarranted.

श्री भक्त दर्शन : श्रीमन् मैं जानना चाहता हूँ कि इन दो चीनियों को भारत की

सीमा से किस तारीख को निकाला गया था और उसके कितने दिन के बाद चीन की सरकार ने विरोधपत्र भेजा ?

**Shri Sadath Ali Khan:** These Chinese nationals were sent across the land frontier on Monday, the 13th February, 1961 and the Chinese Embassy sent a note, dated the 25th February, 1961.

**Shri Chintamani Panigrahi:** Does the total number of arrests include those who were arrested in the border area also?

**Shri Sadath Ali Khan:** I could not answer that question.

#### Implementation of Jute Wage Board Recommendations by Kanpur Mills

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\*1185. { **Shri S. M. Banerjee:**  
**Shri Aurobindo Ghosal:**  
**Shri Narayanankutty Menon:**  
**Shri Indrajit Gupta:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the recommendations of the Jute Wage Board have not yet been implemented in Jute Mills in Kanpur;

(b) if so, whether the final date for implementation was fixed as the 15th February;

(c) if so, the reasons as to why Kanpur mills did not implement the same; and

(d) steps taken by Government?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (d). Implementation is being secured through the State Government. The latter have informed that a meeting is scheduled to be held on the 29th March, 1961, to discuss the matter with the representatives of employers and workers.

**Shri S. M. Banerjee:** May I know whether any reason has been advanced by these jute mills in Kanpur for not implementing the recommendations of the interim